

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).7906/2021

EVA AGRO FEEDS PRIVATE LIMITED

Appellant(s)

VERSUS

PUNJAB NATIONAL BANK & ANR.

Respondent(s)

(IA No.169976/2021-GRANT OF INTERIM RELIEF and IA No.169977/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.734/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 10-01-2022 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN
HON'BLE MS. JUSTICE B.V. NAGARATHNA

For Appellant(s) Mr. Neeraj Kishan Kaul, Sr. Adv.
Mr. Parag Maini, Adv.
Mr. Varun Lamba, Adv.
Mr. Raghav Chadha, Adv.
Ms. Nishtha Kumar, AOR
Ms. Ira S. Mahajan, Adv.
Mr. Ramchandra Madan, Adv.
Ms. Aarzoo Aneja, Adv.

For Respondent(s) Mr. Rajesh Kumar Gautam, AOR
Mr. Anant Gautam, Adv.
Mr. Nipun Sharma, Adv.
Mr. rAvi Solanki, Adv.

Mr. Krishnaraj Thaker, Adv.
Ms. Pallavi Langar, AOR
Ms. Sreenita Ghosh Thaker, Adv.
Ms. Shelley Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Issue notice, returnable in six weeks.

Mr. Rajesh Kumar Gautam, AOR and Ms. Pallavi Langar, AOR
accepts notice on behalf of respondent nos.1 and 2 respectively.

Learned counsel for the respondents are granted two weeks time

to file counter affidavit. Petitioner shall have two weeks thereafter to file rejoinder affidavit.

List immediately after four weeks.

Meanwhile, the auction to be held on 17.01.2022 shall remain stayed.

It is further provided that the petitioner shall not remove any article from the property in question.

(ARJUN BISHT)
(COURT MASTER (SH))

(RENU KALIA)
(BRANCH OFFICER)

(ASHWANI THAKUR)
AR-CUM-PS